

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 169 OF 2014

Dated : 22nd September, 2014

Green Energy Association

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission.... Respondent(s)
& Anr.**

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **27.10.2014.**

COURT MASTER